

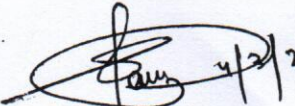
File No. Std/SP-15/T(Surveillance)/Standards/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 4th March, 2020

Subject: Adulteration in Vegetable Oils - reg.

Instances have been reported of adulteration of various vegetable oils with cheaper vegetable oils, particularly, mustard oil is being adulterated with rice bran oil. Recently, a surveillance exercise of edible oils and fats has been carried out in Delhi-NCR. As per the sample test reports, around 33% samples of mustard oil have been found to have presence of oryzanol indicating adulteration of mustard oil with rice bran oil.

2. The Food Safety Commissioners of States/UTs are advised to carry out enforcement activities to collect samples of mustard oil of various brands available in markets and get them tested including for presence of oryzanol. In case of adulteration, appropriate action may be taken against the defaulters under the FSS Act, Rules and Regulations.


(Dr. Shobhit Jain)
Executive Director (RCD)

To,

1. Commissioner of Food Safety of All States/UTs
2. Advisor (QA) – With a request to inform the notified laboratories.
- ✓ 2. CITO, FSSAI : For uploading this order on FSSAI website